

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/165/2016
NAME OF THE PETITIONER(S) : Dr. S. Dharani & 2 others
NAME OF THE RESPONDENT(S) : M/s Dharani Textiles Private Limited & 8 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1)	Counsel Vishnu T.V.P. Sai Vihari	Counsel for R3 - R6	T.V.P. Sai Vihari
2)	Gowri V. R. VIDHYA SATHYANARAYAN	PETITIONER	Gowri V.
3)	M/S. M.L. Ganesh S. Arun Kumar	2nd respondent	AR

ORDER

Ms V Gowri, counsel for petitioner present. Shri S Arun Kumar, counsel for R2 and Shri T V P Sai Vihari, counsel for R3 to R6 are present. Counsel for R2 filed vakalat. Notice was served on R7 & R8 and an affidavit alongwith proof of sending and effecting service with postal receipts and delivery track report is filed, the same is taken on record. No representation on behalf of R7 & R8. They are called absent. This bench is satisfied that due service has been effected on R7 & R8, hence, they are proceeded ex parte. At request of counsel for R2, time extended for filing counters. Counsel for R9 is also directed to file counter by serving a copy to the other side. Put up on **28.11.2016 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)